

**Aluminium Research Development
and Design Centre**

1766. PROF. MADHU DANDAVATE :
Will the Minister of STEEL AND MINES
be pleased to state :

(a) whether a team of officers of the
Department of Mines enquiring into establi-
shment of Aluminium Research Develop-
ment and Design Centre has recommended
Ambazari Tank Catchment area in Nagpur
for the Centre;

(b) if so, whether the proposal has been
approved by the Public Investment Board;

(c) whether any steps have been taken
to establish the Centre; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF MINES (SHRIMATI
RAMDULARI SINHA) : (a) Yes, Sir.

(b) The proposal for setting up of the
Centre is yet to be approved by the Public
Investment Board.

(c) and (d). Does not arise.

**Uniformity in Bonus to Central
Government Employees**

1767. SHRI P.R. KUMARA-
MANGALAM :
SHRI K. KUNJAMBU :
SHRI KALI PRASAD PANDEY:

Will the Minister of FINANCE be pleas-
ed to state :

(a) whether it is a fact that payment of
bouns to various categories of Central Gov-
ernment employees is not uniform at
present;

(b) if so, the steps proposed by Govern-
ment to rationalise the various anomalies and
to make payment of bonus more equitable;
and

(c) whether it is also a fact that the
employees have been pleading for payment of
one month salary as bonus under the Bonus

Act and upward payments wherever measure-
ment of feasibility is feasible ?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI JANAR-
DHANA POOJARY) : (a) Employees of
commercial and production oriented
sectors of the Central Government, e.g.,
Railways, Posts, Telecommunications,
Defence Units etc. are paid bonus according
to the Productivity Linked Bonus Schemes
applicable to their respective organisations.
Central Government employees not covered
by any of the Productivity Linked Bonus
Schemes are paid *ad hoc* bonus.

(b) An inter-Ministerial Committee com-
prising senior officers of Ministries/Depart-
ments of Finance, Railways, Defence, Defence
Production and Supplies, Telecommunica-
tions, Posts, Personnel and Training and
Labour is being constituted to consider the
broad uniform framework of parameters and
norms which genuinely reflect labour pro-
ductivity.

(c) Representatations have been received
from individuals and staff associations
requesting for an increase in the entitlement
of *ad hoc* bonus payable to employees not
covered by the Productivity Linked Bouns
Schemes. Payment of Bouns Act, however,
is not applicable for regulating payment of
bouns to Central Government employees.
The Government have since announced an
increase in the *ad hoc* bonus from 18 to 23
days for the accounting year 1984-85.

Maruti Insurance Claims Racket

1768. SHRI BANWARI LAL
PUROHIT :
SHRI BALASAHEB VIKHE
PATIL :
SHRIMATI KISHORI SINHA :
DR. B. L. SHAILESH :

Will the Minister of FINANCE be pleas-
ed to state :

(a) whether the Surveyor of the General
Insurance Company (GIC) has recently
unearthed a flourishing accident claims raked
allegedly involving of insurance personnel an,
dealers of Maruti Udyog Limited at Bombay

(b) if so, the details thereof;

(c) the action contemplated by Government against the personnel of GIC; and

(d) the steps being taken to ensure that the practices do not spread to other parts of the country ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). Government had seen the news items to this effect and made enquiries in the matter. The allegations were not substantiated on enquiry. Full vigilance, however, is being maintained.

Setting UP of a Steel Plant in Bihar in the 7th Plan

1769. SHRIMATI PRABHAWTI GUPTA: Will the Minister of STEEL AND MINES be pleased to state :

(a) whether there is any proposal to set up a steel plant in Bihar during the Seventh Five Year Plan; and

(b) if so, the location thereof?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) No Sir.

(b) Does not arise.

Increase in Production of Steel for Reduction of Import in 7th Plan

1770. KUMARI PUSHPA DEVI : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government have a proposal to increase the production of steel and reduce the import during the Seventh Five Year Plan;

(b) if so, the quantum of steel imported during the Sixth Plan period and the extent of reduction in the import of steel expected during the Seventh Plan;

(c) the target set for the production of steel in Seventh Plan; and

(d) the measures proposed to be adopted to achieve the target ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) and (b). As against the imports of about 10.8 million tonnes of steel during the Sixth Plan period, the Working Group on iron and steel set up by the Planning Commission has identified a gap of about 5.8 million tonnes in the likely demand and availability of finished steel in the country during the Seventh Plan period. Imports are therefore likely to be lower in the Seventh Plan period than in the Sixth Plan.

(c) The Working Group on iron and steel set up by the Planning Commission has worked out the projections of saleable steel production during the 7th Plan period as follows :

(Million tonnes)

	1985-86	1986-87	1987-88	1988-89	1989-90
Integratsd Steel Plants	7.64	8.35	8.70	9.65	10.31
Secondary Producers	2.22	2.33	2.44	2.57	2.71
Scrap Rerollers	0.36	0.36	0.36	0.36	0.36
	10.22	11.04	11.50	12.58	13.38

(d) To enable the public sector steel plants to attain their targets during the 7th Plan Period, efforts will be made to ensure adequate

inputs of the right quality. Schemes have been drawn up for better maintenance of public sector steel plants, their modernisation and